

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

O.A./CPC/M.A. No. O.A. 125 of 1997.

Date of Order: 19.3.97.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.  
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

P. SAMAJDAR

Vs.

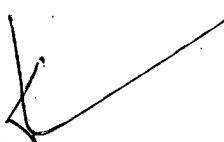
UNION OF INDIA & ORS.

For Applicant : Mr. R.K.De, Counsel.

For Respondents: Mr. S.N.Das, Counsel.

ORDER

This matter has been listed on the submission of Mr.R.K.De, 1d. counsel, who was for the applicant in O.A. 125 of 1997. In ~~the~~ ~~order~~ ~~dated~~ ~~4.3.97~~ ~~whereby~~ the O.A. was disposed of, the name of the applicant was shown as Shri P. Mamajdar instead of Shri P. Samajdar. We have heard the submission and also perused records. Accordingly we order that the name of the applicant in the order dated 4.3.97 passed in O.A. 125 of 1997 be corrected as Shri P. Samajdar instead of Shri P. Mamajdar. Certified copies of the order may also be corrected accordingly.

  
MEMBER (J)

  
MEMBER (A)

MEMBER (J)

MEMBER (A)